- (c) the total cost of projects; and
- (d) if there is any delay in completion, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Yes, Sir.

- (b) and (c) Construction of new international terminal building at Varanasi airport has been taken up at a cost of Rs. 129.38 crores and is expected to be completed by March, 2010. Construction of new integrated terminal building including aerobridge at Lucknow airport has been taken up at a cost of Rs. 94.11 crores and is expected to be completed by July, 2010.
- (d) At Lucknow airport, the work was delayed initially due to disturbance by villagers and revised site of the terminal building and subsequently due to inadequate/poor resource mobilization by the work awarded Agency. At Varanasi airport, the initial delay was due to relocation of site of new terminal building, service and revision of drawings.

Vacancy in NACIL

12. SHRI AMBETH RAJAN: Will the Minister of CIVIL AVIATION be pleased to state how many vacancies for the post of Trainee Engineers/Executive Engineers are existing so far for SC/ST/OBC categories in National Aviation Company of India Ltd. (NACIL)(I) and NACIL(A)?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Consequent to amalgamation of erstwhile Indian Airlines Limited and erstwhile Air India Limited into the National Aviation Company of India Limited in August, 2007, recruitment processes were kept in abeyance in view of restructuring and integration of manpower. Subsequently, recruitment for all posts has been kept on hold till the reassessment of manpower in all Departments of the merged entity is carried out.

Acquisition of Land for Green Field airport at Goa

- 13. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Government has acquired necessary land for the purpose of constructing new Green Field airport at Mopa, Goa;
 - (b) if so, the total land area acquired;
 - (c) the total compensation paid to the owners/tenants of the land;
 - (d) what is the quantum of agricultural and non agricultural land acquired;
- (e) whether any schedule of work with respect to the construction of the airport or the development of the land has been worked out; and
 - (f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) to (f) Land acquisition proceedings is underway by the State Government of Goa.